

C.P. 4429/97/MB/2018

CORAM : SHRI M.K. SHRAWAT, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 15.02.2019

NAME OF THE PARTIES: Hargun P. Godhwani & Anr.

v/s.

Godhwani Brothers India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 97 OF COMPANIES ACT, 2013

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ORDER

43. C.P. 4429/97/MB/2018

By the order of this Bench, the matter is adjourned to 15.03.2019.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

M.K. SHRAWAT  
Member (Judicial)